

Central Administrative Tribunal
Calcutta Bench

1. OA No.605/96
2. OA No.606/96

Calcutta this the 24th day of September, 2002.

Hon'ble Mr. S. Biswas, Member (A)
Hon'ble Mr. Shanker Raju, Membr (J)

OA No.605/96

Shri Debendranath Mondal & Others -Applicants

-Versus-

Union of India & Others -Respondents

OA No.606/96

Shri Bijoy Kumar Roy & Others -Applicants

-Versus-

Union of India & Others -Respondents

For the applicants - Shri K.C. Saha, Advocate

For the respondents- Shri M.S. Banerjee, Advocate

O R D E R (ORAL)

Mr. Shanker Raju, Member (J):

As the questions of fact and law are identical in these two OAs, they are disposed of by this common order.

2. Applicants in OA-605/96 impugn respondents order dated 5.9.94 where the prayer of applicants for implementation of EDP scale w.e.f. 1.1.86 has been pended subject to final outcome of the litigation pending. Applicants have sought revised pay scale of Rs.1600-2660 for Data Processing Assistants w.e.f. 1.1.86 with all consequential benefits.

3. Applicants were appointed as DPAs and on re-designation as RDA were working on 1.1.86 holding the designation of Junior Investigators. 4th CPC replaced the pay scale of Rs.425-700 to Rs.1400-2300.

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